

In The Central Administrative Tribunal
Calcutta Bench

MA 194 of 1998
(OA 1212 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

C. L. W.

-VS-

Angsuman Banerjee & Anr.

For the Applicant : Mr. R.N. Das, Counsel
(Respondents in OA) Ms. B. Ray, Counsel

For the Respondent : None

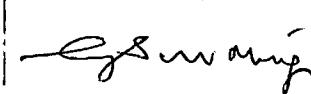
Heard on : 30-9-99

Date of Order : 30-9-99

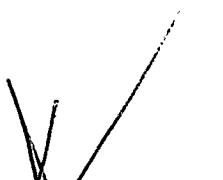
O R D E R

D. PURKAYASTHA, JM

It is found that the case was argued by Mr. R.N. Das, Ld. Counsel for the respondent applicant; but his name has not been recorded. Name of his junior Ms. Ray has been recorded. MA is allowed led by Mr. Das. This should be treated as a part of the order dated 9.9.99.


(G.S. Maingi)

Member(A)


(D. Purkayastha)
Member(J)

DKN